

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM NOTICE
Dated Guwahati, the 8th February, 2022

In partial modification of the Registry's earlier Notice dated 04.02.2022, the name at Sl. No. 11 i.e. Rajesh Kumar Ray, selected for granting of license for Advocate's Clerk in the Principal Seat of the Gauhati High Court, Guwahati, will be read as **Rakesh Kumar Ray**.

By Order

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III - 29/93/592 /G, Dated 08.02.2022

Copy to:

1. The Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
2. The General Secretary, Gauhati High Court Advocates Association, Gauhati High Court, Guwahati
3. The General Secretary, Advocate's Clerk Association, Gauhati High Court, Guwahati.
- ✓ 4. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the aforesaid Notice in the website of Gauhati High Court.*
5. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
6. The C.A. to the Registrar Judicial, Gauhati High Court, Guwahati.
7. The C.A. to the Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
8. The C.A. to the Joint Registrar (Judicial), Gauhati High Court, Guwahati.
9. The Notice Boards (New & Old) Block, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

gs
8/2/2022